

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD  
CP No.07/58/HDB/2016**

**Date of Order: 17.09.2016**

**Between:**

Mr. Rajesh Shah

...Petitioner

Versus

1. Amara Raja Batteries Limited &
2. Cameo Corporate Services Ltd.

...Respondents

Counsel for the Petitioner :

...Party in Person

Counsel for the Respondent:

..... None

**CORAM:**

**Hon'ble Mr. RAJESWARA RAO VITTANALA, MEMBER (JUDL)  
Hon'ble Mr. RAVIKUMAR DURAISAMY, MEMBER (TECH)**

**ORDER**  
**(As per Rajeswara Rao Vittanala, Member (J))**

1. The Party in person Mr. Rajesh Shah filed the present Company Petition No.07/58/HDB2016, U/s 58 & 59 of the Companies Act 2013 dated 19.07.2016 which was received on 25.07.2016, by seeking the following reliefs.
  - a) Hon'ble Tribunal to direct the Respondent Company and its Registrars to register the transfer of 3000 equity shares.



- b) Hon'ble Tribunal to direct the Respondents no. 1 & 2 to rectify the register of members to enter the name of the Petitioner as a member.
- c) To pay the costs of this petition.
- d) Such other reliefs as Hon'ble Tribunal may think appropriate in the facts and circumstances of the case.
2. The case is listed today before the Bench for admission. The Registry has put up a letter dated 07.09.2016 and it is taken on record. In the petition he stated as follows:
- a) That the above noted petition is pending before this Hon'ble Tribunal.
- b) "That the Respondent Company has already registered transfer of shares in my name, on 24<sup>th</sup> August, 2016. I have received the share certificate after transfer of shares in my name, on 1<sup>st</sup> September, 2016. Hence the prime relief has already been granted by the Respondent Company."

In view of the above request made by the Petitioner, we permit the Petitioner to withdraw the present petition. Accordingly, the C.P. No.7/58/HDB/2016 is dismissed as withdrawn. No order as to costs.

Sd/-  
RAVIKUMAR DURAISAMY  
MEMBER (TECHNICAL)

Sd/-  
RAJESWARA RAO VITTANALA  
MEMBER (JUDICIAL)

CERTIFIED TO BE TRUE COPY  
OF THE ORIGINAL

V. Annapoorna  
V. ANNA POORNA  
Asst. DIRECTOR  
NCLT, HYDERABAD - 68

